

BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI**

Miscellaneous Application No.48/2022

IN

(Original Application No. 30/2022)

IN THE MATTER OF:

Afsar Ali

...Applicant(s)

Versus

State of U.P.

...Respondent(s)

INDEX

S. No.	Particulars	P. No.
1.	<u>COMPLIANCE AFFIDAVIT BY EXECUTIVE OFFICER, NAGAR PANCHAYAT, DASNA, GHAZIABAD, UTTAR PRADESH SEEKING WAIVER OF COST IMPOSED BY THIS HON'BLE TRIBUNAL VIDE ORDER DATED 27.08.2024.</u>	2-6
2.	<u>ANNEXURE R1:</u> True copy of the Compliance report along with the pictures dated 21.09.2024	7-11
3.	<u>ANNEXURE R2:</u> True copy of the test report from the National Testing Laboratory dated 01.10.2024	12-16

DATE: 01.10.2024

PLACE: NOIDA


FILED THROUGH**B.P.S JADON & RAHUL KHURRANA
ADVOCATES
NATIONAL GREEN TRIBUNAL**

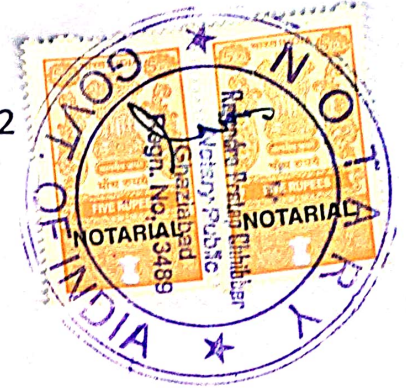
BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Miscellaneous Application No.48/2022

IN

(Original Application No. 30/2022)

IN THE MATTER OF:

Afsar Ali

...Applicant(s)

Versus

State of U.P.

...Respondent(s)

COMPLIANCE AFFIDAVIT BY EXECUTIVE OFFICER, NAGARPANCHAYAT, DASNA, GHAZIABAD, UTTAR PRADESH SEEKINGWAIVER OF COST IMPOSED BY THIS HON'BLE TRIBUNAL VIDEORDER DATED 27.08.2024.MOST RESPECTFULLY SHOWETH:

I, ROHIT KUMAR, aged about 36, S/o MAHENDRA SINGH, presently posted as Executive Officer, Nagar Panchayat, Dasna, Ghaziabad, Uttar Pradesh, the deponent, do hereby solemnly state and affirm as under: -

1. That I am above-mentioned answering Respondent, and I am filing the present Compliance Affidavit. That the Deponent is

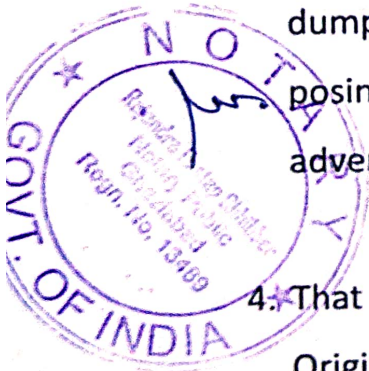


well conversant with the facts and circumstances of the instant case and is competent to swear this Affidavit.

2. That the Deponent has read and understood the contents of the present Compliance Affidavit. The averments made in the affidavit which are not specifically admitted hereunder must be considered to have been denied by the Deponent.

3. That the grievance raised in the present Original Application, filed by the applicant, Mr. Afsar Ali, pertains to the pollution of the pond situated opposite the religious site of Siddha Peeth Devi Temple in Village Dasna, Parganan Dasna, Ghaziabad, specifically at Khasra Nos. 2076, 2077, and 2078. It is alleged that the pond has become contaminated due to the illegal dumping of garbage and discharge of polluted water, thereby posing a serious health hazard to the nearby residents and adversely affecting the surrounding agricultural fields and crops.

4. That vide order of this Hon'ble Tribunal dated 31.01.2022 this Original Application was disposed of with the directions given to the Uttar Pradesh Pollution Control Board (hereinafter referred to as 'UPPCB'), Commissioner, Ghaziabad Nagar Nigam and District Magistrate, Ghaziabad to look into the matter and

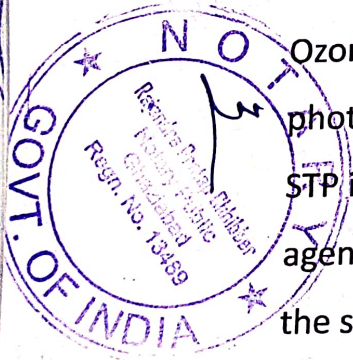


apprise the Hon'ble Tribunal about the current and true status of the land and area in question.

5. That vide order dated 07.08.2024 the Hon'ble Tribunal had directed the deponent to file an Affidavit with regard to the working condition of the STP installed in the area/location under question in the matter. It is submitted that the deponent complied with the order and filed an Affidavit which was duly acknowledged by the Tribunal in their order dated 23.08.2024.

6. It is humbly submitted that for the convenience of this Hon'ble Tribunal a Compliance Affidavit was sought by taking the matter at hand very sincerely and seriously. That in the said Compliance Affidavit it is mentioned that the sludge removal system, a critical component of the Sewage Treatment Plant (STP), has been duly installed. It is also submitted that currently, the Ozonator is functional, as evidenced by the geo-tagged photograph attached with the annexure mentioned below. The STP is presently being operated on a trial basis by the executing agency, M/s R&R Infra, Ghaziabad. A geo-tagged photograph of the same is enclosed herewith for reference.

True copy of the Compliance report along with the pictures dated 21.09.2024 has been annexed herein as **ANNEXURE R1**.



7. It is pertinent to mention here that the points elaborated below disclose the work that has been done in compliance of the Hon'ble Tribunal's order dated 23.08.2024:

- Cementing of existing open raw drains is required to facilitate sewage transportation to the STP and construct the remaining components, including the Grit Chamber.
- A DPR was prepared and submitted on 26.10.2023 for a grant; however, funds have not yet been received.
- The DPR estimates ₹407.86 lakhs for the project, which Nagar Panchayat Dasna cannot bear independently. The project is dependent on the grant.
- Once the grant is sanctioned and the raw drains are paved, the Grit Chamber will be constructed as per the NGT order dated 23.08.2024.
- Treated water samples were submitted to the National Testing Laboratory on 25.09.2024, and the test report is attached.

True copy of the test report from the National Testing Laboratory dated 01.10.2024 has been annexed herein as **ANNEXURE R2**.

8. It is submitted before this Hon'ble Tribunal with highest respect, integrity and humility that this matter at hand has been duly considered and taken up by the deponent with utmost sincerity and seriousness looking at the grave nature of the matter. It is further submitted that the compliances mentioned above have been done under the supervision of the deponent for the kind convenience of this Tribunal.

9. I state that everything stated above has been stated by me in my official capacity on and derived from the official records and I state that nothing material has been concealed therefrom.

[Signature]
DEPONENT

VERIFICATION:

Verified at Noida on this _____ day of _____ 2024, that the contents of the above affidavit from paragraphs 1 to 14 are believed to be true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.



[Signature]
DEPONENT

01 OCT 2024

No. 63 Date _____
At _____
By ROHIT KUMAR
% Mahendra Singh
% President, Officer Nagar Panchayat
Identified by Through Shri. [Signature]
ATTESTED
[Signature]
Rajendra Pratap Chhabra
Advocate & Notary Public
Ghaziabad
Reg. No. 13489

(1)-STP के Component sludge Removal System की स्थापना की जा चुकी है। वर्तमान में Ozonator कार्य कर रहा है (जी0ओ0 टैग फोटो) संलग्न है। STP का संचालन कार्यदायी फर्म M/S R&R Infra Ghaziabad के द्वारा ट्रॉयल बेसिस पर किया जा रहा है।(जी0ओ0 टैग फोटो) संलग्न है।

(2)-सीवेज के पानी को STP Plant तक पहुँचाने हेतु STP के शेष Component Grit Chamber को बनाने से पूर्व Grit Chamber तक सीवेज जल की सुलभ पहुँच हेतु मौजूद कच्चे नाले को पक्का करना अपेक्षित है। कच्चे नाले को पक्का बनाने के लिए अवर अभियन्ता, नगर पंचायत जासना के द्वारा डी0पी0आर0 तैयार की गई है। डी0पी0आर0 के सापेक्ष धनराशि अनुदान स्वरूप स्वीकृति हेतु दिनांक 26-10-2023 को तत्कालीन अधिशासी अधिकारी के द्वारा प्रस्ताव शासन को प्रेषित किया गया था। अनुदान अप्राप्त है।

(3)-नगर पंचायत जासना के द्वारा स्थापित STP तक पानी की पहुँच हेतु कच्चे नाले को पक्का करने हेतु अवर अभियन्ता, नगर पंचायत जासना के द्वारा पुनः अंकन रुपये 407.86 लाख की डी0पी0आर0 तैयार कर प्रेषित की गई है। नगर पंचायत जासना उक्त धनराशि को वहन करने में समर्थ नहीं है। डीपीआर के अनुसार कार्य सम्पन्न कराने हेतु अनुदान की आवश्यकता है अनुदान के अभाव में कार्य कराया जाना सम्भव नहीं है अनुदान प्राप्त होने पर विहित प्रक्रिया का अनुपालन करते हुए प्रश्नगत कच्चे नाले को पक्का कराने के उपरान्त NGT के आदेश दिनांक 23-08-2024 में उल्लिखित STP के Component के रूप में Grit Chamber का निर्माण कराने सम्बन्धी आदेश का पालन किया जा सकेगा।

(4)- STP Plant के ट्रीटेड वाटर का सेम्पल दिनांक- 25 सितम्बर 2024 को राष्ट्रीय परीक्षण शाला भारत सरकार को उपलब्ध करायी गयी थी। रिपोर्ट संलग्न है।

नगर पंचायत ड़सना जनपद-गाजियाबाद

वित्तीय वर्ष 2024-25

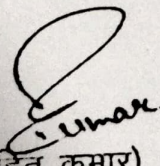
कार्य योजना

"नगरीय जल निकासी योजना" के अन्तर्गत

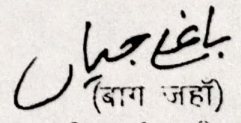
नगर पंचायत ड़सना

सीमान्तर्गत कार्य योजना

अंकन-रूपये 4,07,85,980.00



(रोहित कुमार)
अधिशसी अधिकारी
नगर पंचायत ड़सना
(गाजियाबाद)



(राजेश)
अधिशसी अधिकारी
नगर पंचायत ड़सना
(गाजियाबाद)

कार्यालय नगर पंचायत डासना जनपद-गाजियाबाद

Email ID-nagarpanchayatdasna@gmail.com

पत्रांक: 525/न0पं0डा0-जल निकासी/24-25

दिनांक- 21/09/24

सेवा में,

प्रमुख सचिव,
नगर विकास विभाग अनुभाग-5
उत्तर प्रदेश शासन,
लखनऊ।

विषय-वित्तीय वर्ष 2024-25 में नगरीय जल निकासी योजना के कियान्वयन हेतु प्रस्ताव/कार्य योजना उपलब्ध/स्वीकृत कराये जाने के सम्बन्ध में।

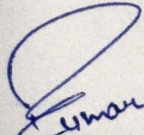
महोदय,

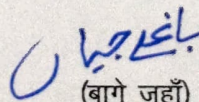
कृपया उपर्युक्त विषयक सादर अनुरोध करना है कि नगर पंचायत डासना जनपद-गाजियाबाद की स्थानीय निकाय है। नगर पंचायत डासना में प्राचीन सिद्ध देवी पीठ देवी मन्दिर डासना स्थित है। जिसके सामने खसरा संख्या-2076, 2077 एवं 2078 में 6.754 है0 का तालाब स्थित है। उक्त तालाब के सौन्दर्यीकरण/जीर्णोद्धार का वाद माननीय एन0जी0टी0 में वाद संख्या MA No. 48/2022 in OA No. 30/2022 अफसर अली बनाम उत्तर प्रदेश सरकार विचाराधीन है। माननीय एन0जी0टी0 के आदेशों के अनुपालन में नगर पंचायत डासना के द्वारा उक्त तालाब पर नगरीय जल निकासी के अन्तर्गत एस0टी0पी0 प्लाण्ट तक नाला निर्माण हेतु अवर अभियन्ता नगर पंचायत डासना के द्वारा अंकन 407.86 लाख रुपये के आगणन तैयार कर प्रस्तुत किये गये हैं। प्रश्नगत आगणन का सहायक अभियन्ता निर्माण खण्ड द्वितीय लोक निर्माण विभाग गाजियाबाद के द्वारा तकनीकी परीक्षण कर आगणन पर प्रतिहस्ताक्षर कर दिये गये हैं। कार्ययोजना के आगणन लोक निर्माण विभाग द्वारा निर्धारित अद्यतन दरों के अनुरूप ही हैं।

नगरीय जल निकासी योजना के अन्तर्गत शासना देश संख्या 1319/नौ-9-21-45ज- /21 दिनांक 30-06-2021, अपर मुख्य सचिव उ0प्र0 शासन द्वारा जारी दिशा-निर्देशों के अनुरूप ही नगर पंचायत डासना की कार्य-योजना/प्रस्ताव सक्षम स्तर से अनुमोदन के पश्चात अनुदान अंकन 407.86 लाख रुपया स्वीकृत किया जाना अपेक्षित है।

अतः आप से अनुरोध है कि नगर पंचायत डासना गाजियाबाद को जल निकासी योजना के अर्न्तगत संलग्न डी.पी.आर.(कार्ययोजना)/प्रस्तावित कार्य हेतु वित्तीय वर्ष 2024-25 के अर्न्तगत कार्ययोजना में प्रस्तावित धनराशि अंकन 407.86 लाख रुपया का स्वीकृत करने का कष्ट करें। ताकि माननीय एन0जी0टी0 के आदेशों का अनुपालन किया जा सके।

संलग्नक-यथोपरि।


(रोहित कुमार)
अधिशासी अधिकारी
नगर पंचायत डासना
(गाजियाबाद)

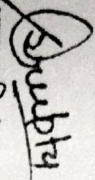

(बागे जहाँ)
अधिशासी अधिकारी
नगर पंचायत डासना
(गाजियाबाद)


ABSTRACT OF COST


नगर पंचायत जासना, जनपद - गाजियाबाद

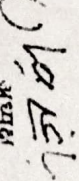
Name Of Work:- वार्ड न०0 5 नगर पंचायत जासना में अट्टे वाली मस्जिद से खाद गोदाम तक जल निकासी हेतु
 आर.सी.सी नाली एवं स्लैब का निर्माण कार्य।

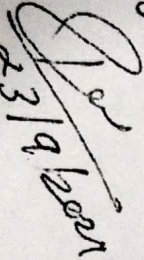
S.No.	Description of work	Amount
1	Name Of Work:- वार्ड न०0 5 नगर पंचायत जासना में अट्टे वाली मस्जिद से खाद गोदाम तक जल निकासी हेतु आर.सी.सी नाली एवं स्लैब का निर्माण कार्य।	2830894.42
	Add 18% GST	509561.00
	Total Estimated Cost	3340455.42
	Say	3340455.00
	(Rs. In Lacs)	33.40


 अवर अभियंता
 नगर पंचायत जासना
 गाजियाबाद


 सहायक अभियंता
 नि-सो-2, लोनिंग
 गाजियाबाद


 अधिकाणी अधिकारी
 नगर पंचायत जासना
 गाजियाबाद


 अवर
 नगर पंचायत जासना
 गाजियाबाद

Recd. H.V.S.

 23/9/2021

Photograph of installed Sludge Removal System





भारत सरकार Government of India

राष्ट्रीय परीक्षण शाला (उ.क्षे.)

National Test House (NR), Ghaziabad

राष्ट्रीय परीक्षण शाला (उ.क्षे.), कमला नेहरू नगर, गाज़ियाबाद, उत्तर प्रदेश - 201002
Kamla Nehru Nagar, Ghaziabad, Uttar Pradesh - 201002



Section Certificate No. : 24CH47A3P_1

IS:3025

PART B. SUPPLEMENTARY INFORMATION

1.	नमूना लेने की प्रक्रिया का संदर्भ, जहां लागू हो। Reference to sampling procedure, wherever applicable.	Not Applicable
2.	परीक्षण रिपोर्ट से संबंधित मापन एवं परिमाण प्रसि हेतु सहायक प्रलेख जैसे ग्राफ, तालिका, चित्र और / अथवा फोटोग्राफ, यदि कोई हो। Supporting documents for the measurements taken and results derived like graphs, table sketches and or photographs as appropriate to test certificate, if any.	Not Applicable
3.	सम्बद्ध मानक / कार्य निर्देशों में निर्धारित परीक्षण पद्धति से विचलन, यदि कोई हो। Deviation from the test methods as prescribed in relevant ISS/Work instruction, if any.	Not Applicable
4.	परीक्षण सामग्री की पहचान/identification of Test item	Treated sewer water from100 KLD STP
5.	व्यावृत्त की प्राणाली की पहचान/Method(s) used for Test	AS PER IS : 3025
6.	नमूना प्रक्रिया जहां प्रासंगिक हो/Sampling Procedure where relevant	-
7.	पर्यावरण की स्थिति/Environmental Conditions	AMBIENT
8.	उपयोग किए जाने वाले प्रमुख मानक/उपकरण/Major Standards/Equipments used	BOD Incubator, COD Digester
9.	कैलिब्रेशन स्थल/Site of Calibration	-
10.	मापन का पता लगाने की क्षमता/Traceability of Measurement	-

ANSHU MALA SHUKLA
OIC Testing/Calibration Chemical (General, Standard, Metal, Oil Fuel)
(Reviewed & Approved by)
Signed on: 01 Oct, 2024 11:22 AM

This is a Computer Generated Report.

Signature Not Verified
anshumala.shukla@n
th.gov.in-(OIC
Testing/Calibration)



सत्यमेव जयते

भारत सरकार Government of India

राष्ट्रीय परीक्षण शाला (उ.क्षे.)

National Test House (NR), Ghaziabadराष्ट्रीय परीक्षण शाला (उ.क्षे.), कमला नेहरू नगर, गाज़ियाबाद, उत्तर प्रदेश – 201002
Kamla Nehru Nagar, Ghaziabad, Uttar Pradesh - 201002

Section Report No. : 24CH47A3P_1

IS:3025

PART C. TEST RESULT

S.No.	Clause No Table No. SI. No	Parameter - Method of test	Test Description	Min Limit	Max Limit	Unit	Result/ Observation
1	CL 8 (Part 44,58,11,16 &17) Essential Parameters	Please see Annexure	Please see Annexure	-	-	-	Please see Annexure.

Sudhakar Jaiswal
Lab Sc. Testing/Calibration Chemical (General, Standard,
Metal, Oil Fuel)

ANSHU MALA SHUKLA
OIC Testing/Calibration Chemical (General, Standard,
Metal, Oil Fuel)
(Reviewed & Approved by)
Signed on: 01 Oct, 2024 11:22 AM

This is a Computer Generated Report.

Signature Not Verified
anshumala.shukla@n
th.gov.in-(OIC
Testing/Calibration)

Section Code : 24CH47A3P

ANNEXURE

कोड सं Code No.	पृष्ठ Page	पृष्ठों की संख्या No of pages
24CH47A3P	1 of 1	1

Description of Sample : Treated Sewer Water From 100 KLD STP.

Test Results :

S. No.	Test	Result	Test Protocol
1	Total Suspended Solids, mg/l	Practically Nil	IS:3025(Pt-17)
2	Chemical Oxygen Demand (COD), mg/l	48	IS:3025(Pt-58)
3	Biochemical Oxygen Demand (BOD), mg/l	32	IS:3025(Pt-44)
4	Total Coliform,	Present/100 ml	IS:1622-1981

Signature Not Verified

anshumala.shukla@
th.gov.in-(OIC
Testing/Calibration)

Sudhakar Jaiswal
Lab Sc. Testing/Calibration
Chemical (General, Standard, Metal, Oil Fuel)

ANSHU MALA SHUKLA
OIC Testing/Calibration
Chemical (General, Standard, Metal, Oil Fuel)
(Reviewed & Approved by)



भारत सरकार Government of India
राष्ट्रीय परीक्षण शाला (उ.क्षे.)

National Test House (NR), Ghaziabad
राष्ट्रीय परीक्षण शाला (उ.क्षे.), कमला नेहरू नगर, गाज़ियाबाद, उत्तर प्रदेश – 201002
Kamla Nehru Nagar, Ghaziabad, Uttar Pradesh - 201002



सत्यमेव जयते

Section Certificate No. : 24CH47A3P_1

IS:3025

Part D.

REMARKS

No remarks can be offered due to non declaration of specified limit in respect of sample

Notes

-

ANSHU MALA SHUKLA
OIC Testing/Calibration Chemical (General, Standard, Metal, Oil Fuel)
(Reviewed & Approved by)
Signed on: 01 Oct, 2024 11:22 AM

This is a Computer Generated Report.

Signature Not Verified
anshumala.shukla@n
th.gov.in-(OIC
Testing/Calibration)



भारत सरकार Government of India
राष्ट्रीय परीक्षण शाला (उ.क्षे.)

National Test House (NR), Ghaziabad
राष्ट्रीय परीक्षण शाला (उ.क्षे.), कमला नेहरू नगर, गाज़ियाबाद, उत्तर प्रदेश – 201002
Kamla Nehru Nagar, Ghaziabad, Uttar Pradesh - 201002



सत्यमेव जयते

PART A. PARTICULARS OF SAMPLE SUBMITTED

COMPLETE TEST CERTIFICATE

भाग 'अ' जमा किये गये नमूने का विवरण

परीक्षण प्रमाणपत्र सं/Test Certificate No: **NTH(NR)/CH(G)/24/10671_1** एस.आर.एफ. संख्या/SRF Number: **NTH(NR)/CH(G)/24/10671** जारी होने की तिथि/Date of issue **01 Oct, 2024** कोड सं/QR Code **: NTH240070717**

a) जिसे जारी करना है/Issued To	:	NAGAR PANCHAYAT DASNA
b) पता/Address	:	NAGAR PANCHAYAT DASNA DASNA, NH-24, GHAZIABAD, Ghaziabad, Uttar Pradesh, India - 201015
c) ग्राहक का संदर्भ सं एवं दिनांक/Customer's Ref. No.	:	510/NPD/2024-25
d) नमूना मुहरबंद स्थिति/Sample Sealed Status	:	Sealed
e) परीक्षण सामग्री का विवरण/Description of Test item	:	Treated sewer water from 100 KLD STP
f) नामपद्धति का विवरण/Description of Nomenclature	:	Treated sewer water from 100 KLD STP
g) नमूने की विशिष्टता (यदि हो)/Product Specification(if any)	:	IS:3025 - Methods of sampling and test (Physical & chemical) for water and waste water
h) नमूना प्राप्ति की तिथि /Date of Receipt of the Test item	:	25 Sep, 2024
i) कार्य निष्पादन की तिथि/Date(s) of Performance of Tests	:	From: 27 Sep, 2024 To: 01 Oct, 2024
j) परिमाण/Quantity	:	5.0 litre
k) कोई अन्य सूचना / अंतिम तिथि, यदि हो/Any other Information / Expiry Date, If any	:	COD,BOD,TSS,TOTAL COLIFORM
l) अनुभाग कोड/Section Code	:	24CH47A3P (Pages:4)
m) अनुभव प्रमाणपत्र संख्या/Section Certificate No.	:	24CH47A3P_1
n) प्रमाणपत्र का प्रकार/Certificate Type	:	New
o) संदर्भ प्रमाणपत्र संख्या/Reference Certificate No.	:	
p) टिप्पणी/Remarks	:	Test Report Forwarded/परीक्षण रिपोर्ट अग्रेषित।

Vinod Kumar Amirchand Ram
OIC SAMPLE CELL
Signed on: 01 Oct, 2024 12:31 PM

1. This Test Certification shall not be reproduced except in full, unless permission for the reproduction of an approved abstract has been obtained from the Director, National Test house (NR), Ghaziabad. 2. This Test Certificate relates only to the sample items submitted to the laboratory for test.

Signature Not Verified
vinodkumar@nth.gov.in-(Sample Cell)

This is a Computer Generated Report.